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Title : Introduction of the Constitution (Amendment) Bill, 2005 (Amendment of articles 341 and 342).

SHRI CHENGARA SURENDRAN (ADOOR): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI CHENGARA SURENDRAN : Sir, I introduce the Bill.

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